

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

OA 2958/92 with  
OA 1263/93

(3)

New Delhi this the 1st day of January, 1998.

Hon'ble Shri S.R. Adige, Vice Chairman (A)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

OA-2958/92

1. Shri Kuber Dutt S/o  
Shri C.L. Saras, resident of 159,  
Akash Darshan Apartments, Mayur  
Vihar, Phase-I, Delhi-110092.

2. Shri Bashir Ahmed Badgami son of  
Haji Ghulam Ahmed, resident of C-409, Curzon Road Apartments,  
New Delhi.

(None for the applicants) .. Applicants

Vs.

1. Director General, Doordarshan,  
Doordarshan Bhawan, Mandi House,  
New Delhi.
2. Union of India through the  
Secretary, Ministry of Information  
and Broadcasting, New Delhi.
3. Union Public Service Commission,  
through its Secretary, Dholpur House,  
Shahjahan Road, New Delhi.
4. Shri Shanshyam Sharma  
E-014, Pragati Vihar Hostal,  
Lodhi Road, New Delhi-3
5. Sh. Nand Bhardwaj  
52, Anand Vihar, Pritampura,  
Delhi-34.

(None for the respondents) .. Respondents

OA 1263/93

1. Shri A.K. Mohanty,  
S/O Sh. T. Mohanty,  
R/O 107, Curzon Road Hostel,  
New Delhi-1

2. Shri G. Q. Ghoshal,  
S/O Sh. J. M. Ghoshal,  
R/O E-216, Pragati Vihar,  
New Delhi.

3. Smt. Indrani Roy,  
W/O Shri Achin Roy,  
R/O E-216, Pragati Vihar,  
New Delhi.

4. Shri J.K. Zutshi,  
S/o Sh. S.M. Zutshi,  
C/O F-167, Nanakpura,  
New Delhi-21

5. Smt. Avinash Yashpal,  
W/o Shri Deepak Yashpal,  
R/O C-47, G.K.Part-I,  
New Delhi.

6. Smt. Neerja Vohra,  
W/o Shri C.M.Vohra,  
R/O E-7, Saket, New Delhi.

7. Shri R.C. Bhakri,  
s/o Sh. R.K.Bhakri,  
R/o Sector 3, 155, R.K.Puram,  
New Delhi.

8. Shri Yog Batra,  
S/o Shri K.R. Batra,  
H.No.5112, Street No.1, Krishna Nagar,  
Karol Bagh, New Delhi.

9. Smt. Bani Ghosh,  
W/o Shri B.D. Ghosh,  
R/o C-101, Anand Lok,  
Akash Darshan Apartments,  
Mayur Vihar, Delhi-91

10. Ms. Sita Nanda  
D/o Shri J.B.Nanda  
R/o C-803, Curzon Road Hostel,  
New Delhi-1

(None for the applicants)

.... Applicants

Vs.

1. Director General, Doordarshan  
Doordarshan Bhavan,  
Mandi House, New Delhi.

2. Union of India through the Secretary,  
Ministry of Information and Broadcasting,  
New Delhi.

3. Union Public Service Commission, through  
its Secretary, Dholpur House,  
Shahjehan Road, New Delhi-3

4. Shri G.S. Sharma  
Executive Producer

5. Shri D.K.Nath,  
Executive Producer

6. Shri Ahmad Jalees,  
Executive Producer

7. Sh. Nand Bhardwaj  
Executive Producer

8. Shri Mandir Singh  
DDK

9. Shri M.J.Sahil,  
Ex. Producer, DDK

10. Shri M.C.Raj Khawa  
Ex. Producer

11. Sh.C.L.Hakoo,  
Ex. Producer

12. Shri V.M.Joglekar  
Ex. Producer, Ahmadabad.

(None for the respondents)

.... Respondents

35

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A) )

These OAs were listed at serial No.7 of the regular hearing list of today, and <sup>also</sup> have been on the warning list since 2.12.1997.

In the absence of the applicants or their counsel, these OAs are dismissed for default and non-prosecution.

*Lakshmi Swaminathan*  
(Smt. Lakshmi Swaminathan)  
Member (J)

*Adige*  
( S R. Adige)  
Vice Chairman (A)